

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CP No. 74/Chd/Chd/2022

IN THE MATTER OF:

Jocund Foods Private Limited

...

Appellant

Versus

**Registrar of Companies Punjab &
Chandigarh**

...

Respondent

Under Section: 252(3), CA 2013

Order delivered on 14.06.2024

CORAM:

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Appellant : None

ORDER

No one is present at the time of hearing of the matter. In the interest of justice, let this matter be posted on 09.08.2024.

Sd/-
(L. N. GUPTA)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)